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Delhi Development Autho-	
rity	 2
(c) Directorate of Town Plan- ning, Government of Andhra Pradesh	 1
(d) Madras Metropolitan Deve- lopment Authority	 1,
(e) Central Road Research Institute, New Deihi	. 1
(f) Bombay Metropolitan Region Development	
Authority	1
(g) National Transportation Planning and Research Centre (NATPAC—	
Kerala Govern- ment)	3
(h) School of Planning and Architecture New-	

2. Privately managed organiza-

(i) School of Planning, Ahme-

Delhi

dabad

Consulting- Engineering
Service (Pvt.) Lt.
New Delhi. - 1 1 2

- 3. Information not available .. 2
- (d) The School has no placement Centre. However, it takes all opportunity of formiil and informal contacts with the employing agencies to recommend to them its students for suitable employment.
- (e) Presently, the School has been entrusted with one Research Project R-12: Study of Utilisatcin of Urban Bypasses in Northern Region, by the Ministry of Shipping and Transport, Government of India. The estimated cost of the above research project is Rs. 3.562 lakhs.

## Vacant allotted plots in Delhi

- 2782. MISS SAROJ KHAPARDE: Will the Minister of WORKS AND HOUSING be pleased to state:
- (a) whether it is a fact that Lt. Governor, Delhi has issued instructions recently

that the owners of the plots allotted by Delhi Development Authority be asked to start construction in view of insanitary conditions created by the vacant plots particularly during rainy season;

- (b) if so, what are the details thereof;
- (c) what is the number of plots lying vacant in each locality belonging to D.D.A. and, house, building societies;
- (d) whether it is a fact that the owners of the plots are selling their plots at high prices through power of attorney; and
- (e) if so, what steps are proposed to be taken io curb such sale?

THE DEPUTY MINISTER IN THI MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF): (a) to (e) The information is being collected and will be laid on the Table of the Sabha.

# Report of Central team on floods in Andhra

2783. SHRI RAYAPATI SAMBA SIVA RAO; WiH the Minister of AGRICULTURE be pleased to state:

- (a) whether Government have taken any decision on the report submitted by the Central team which visited. Andhra Pradesh to assess the losses suffered'due to recent floods and cyclone:
- (b) if so, what are the details in this regard; and
- (c) if not, by when a decision is likely to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) to (c) A ceiling of Central assistance of Rs. 2054.31 lakhs has been sanctioned to the Government of Andhra Pradesh for flood relief against floods in August, 1983.

The report of the second Central team which visited the State between 27th

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## National Rural Employment Guarantee **Programme**

2784. SHRI RAYAPATI SAMBA SIVA RAO: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) what are the details of the recently introduced National Rural Employment Guaantee Programme; and
- (b) the number of persons provided employment under the said programme in different States so far?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOP-MENT (SHRI HAR1NATH MISHRA): (a) Rural Landless Employment Guarantee Programme (RLEGP) has been launched on 15-8-1983 with two basic objectives, viz. (i) to improve and expand employment opportunities for rural landless with a view to providing employment for at least one member of every landless labour household upto IOO days in a year; and (ii) creation of durable assets for strengthening the rural infrastructure which will lead to rapid growth of rural economy. Assistance under this new programme will be provided to State/Union Territory Governments by the Central Government on IOO per cent basis. Funds amounting to Rs. IOO crores have been allocated under the programme during the current year 1983-84 and provision of Rs. 500 crores Js proposed to be made during the year 1984-85.

(b) During 1983-84, 60 million mandays of employment and in 1984-85, 300 million mandays is expected to be generated in the entire country under this programme.

#### Allocation of funds to Andhra Pradesh under IRDP

io Questions

2785. SHRI RAYAPATI SAMBA SIVA RAO: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the funds allocated by the Central Government to Andhra Pradesh under the Integrated Rural Development Programme during the current financial year; and
- (b) the amount of expenditure likely to be incurred on the construction and repairs of roads in rural areas particularly in Guntur District?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOP-MENT (SHRI HARINATH MISHRA): (a) and (b) Central share of allocation under Integrated Rural Development Programme to Andhra Pradesh is Rs. 1296.00 lakhs for the current year. Macthing share is to be provided by the State Government. Under Integrated Rural Development Programme, funds cannot be utilised for construction and repair of roads.

#### **Delegation to Pakistan**

SAMBA 2786. SHRI RAYAPATI SIVA RAO): Will the Minister of EX-TERNAL AFFAIRS be pleased to state:

- (a) whether there is any proposal under Government's consideration to send a high level delegation to Pakistan in the near future to hold discussions on bilateral issues; and
- (b) if so, what are the details in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO); (a) and (b) Proposals for visits at different levels are under consideration including the meeting of the Sub-Commissions of the Indo-pak Joint. Commission.